

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

O R D E R

No: 1324 Dated: 10/01/2018

In terms of Rule 15(1) of SRO 53 dated 01-03-2007,
sanction is hereby accorded to the grant of one month's leave salary,
in favor of the following Judicial Officers:-

S.No.	Name of the Officer S/Shri
1.	Tahir Khursheed Raina, 2 nd Addl.D&SJ, Srinagar
2.	Ms.Rupali Ratta, Distt.Judge(LRP) High Court Wing, Jammu.
3.	Shri Javid Alam, CJM, Pulwama;
4.	Pardeep Kumar Sub-Judge(LRP) High Court Wing, Jammu;
5.	Yahaya Firdous Ahanger, Railway Magistrate, Jammu;
6.	Ms.Anjum Ara, Sub-Judge, Ramnagar;
7.	Vinod Kumar, Sub-Judge(LRP) High Court Wing, Jammu;
8.	Imran Hussain Wani, Munsiff, Dangiwachha;
9.	Ms.Preet Simran Kour, Munsiff, Kathua;
10.	Munish Kumar Manhas, DMM(T),Kathua;
11.	Ms. Tabasum Qadir Parray, Munsiff, Budgam;
12.	Sajad Ur Rehman, Munsiff, Tangmarg;
13.	Ms.Fariqa Nazir, Addl.Spl. Mobile Magistrate, Awantipora;
14.	Abdul Bari, Ist. Addl. Munsiff, Srinagar;
15.	Tauseef Ahmad Magrey,



	Munsiff, Kishtwar;
16.	Shafiq Ahmad Malik, Munsiff, Kotranka;
17.	Shafiq Ahmad, Munsiff, Kulgam;
18.	Mudasir Farooq, Munsiff, Bhaderwah.

By Order.

12/10/11/2018
(Sanjay Dhar)
Registrar General

No: 54719-39/95 Dated: 10/01/2018

Copy to the:-

1. Registrar Judicial, High court wing, Jammu.
2. Shri _____.
3. Chief Accounts Officer, High Court of J&K, Jammu.
.....for information and n/a.
4. *9/c N9c for uploading on the website.*

Registrar General
12/10/11/2018